competative bidding.

Contract to Mazagon Ltd.

1500. SHRI IREN J. SHAN:

SHRI PRAMOD MAHAJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Finance Ministry is aware of a proposal of the ONGC to award a contract of approximately Rs. 261 crores to Mazagon Dock Limited without inviting bids;

(b) whether a decision in principle was taken at a meeting convened by Secretary, Petroleum on 21st November, 1990 with DEA officials that Indian yards should compete in ICB tenders, but for sometime they may be considered on nomination basis;

(a) What role does the Finance Ministry have in preventing improprіateis in placement contracts on nomination basis, and

(d) Has there been any review in the last five years be DEA in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): (a) and (b) Yes, Sir

(c) and (d) The Ministry of Finance has consultative role in this matter. Reviews, if considered necessary, are to be conducted by the concerned administrative Ministry.

केसोद, पोरबन्दर और कांडला विमानपत्तनों के के लिए निधियों का आवंटन

1501. **श्री गोपाल सिंह जी सोलंकी:** क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राष्ट्रीय विमानपत्तन प्राधिकरण के अध्यक्ष ने हाल ही में वार्षिक बजट से गुजरात में, केसोद, पोरबन्दर और कांडला विमानपत्तनों के विकास हेतु निधियां आवंटित हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और उपर्युक्त विमानपत्तनों में से प्रत्येक के लिए कितनी राशि स्वीकृत की गयी है;

(ग) क्या उपर्युक्त विमानपत्तनों के संबंध में राष्ट्रीय विमानपत्तन प्राधिकरण मुम्बई क्षेत्र के निदेशक द्वारा भेदभाव पूर्ण रवैया अपनाया जा रहा है;

(घ) यदि हां, तो इसके क्या कारण हैं; और

(ङ) क्या सरकार ने आठवीं पंचवर्षीय योजनावधि के दौरान उक्त विमानपत्तनों के लिए कोई विशेष प्रावधान किया है?

नागर विमानन और पर्यटन मंत्री (श्री गुलाम नबी आजाद): (क) और (ख) भारतीय विमानपत्तन प्राधिकरण ने पोरबन्दर हवाई अड्डे पर नए टर्मिनल भवन और रिहायशी मकानों के निर्माण के लिए वर्ष 1996-97 की वार्षिक योजना में 2.50 करोड़ रुपए का आवंटन किया है। केशोद और कांडला हवाई अड्डों के लिए कोई आवंटन नहीं किया गया है।

(ग) जी, नहीं।

(घ) यह प्रश्न नहीं उठता।

(ङ) भारतीय विमानपत्तन प्राधिकरण ने आठवीं पंचवर्षीय योजना अवधि के दौरान पोरबन्दर हवाई अड्डे के लिए 2.60 करोड़ रुपए आवंटित किए है।

Occupation of Quarters by Employees of Ashok Hotel

1502. SHRI GAYA SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to answer to Unstarred Question 3050 given in the Rajya Sabha on 17th March, 1994 and state what action has been taken against the employees who have forcibly occupied the staff quarters in "C" Block of Ashok Hotel and what is the present position of the case?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Fifty eight employees of Ashok Hotel had forcibly occupied 58 staff quarters in "C" Block during the period from 1990—1993. However, as on 1.12.1995, a total number of 32 staff quarters have been vacated out of 58 unauthorisedly occupied. In respect of the remaining cases, it has been decided to charge penal rent @ Rs.300/- per month for the period of unauthorised occupation and also process the disciplinary action.